JUTE PACKAGING OF SUGAR

536. SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI NARANBHAI KACHHADIYA:  
SHRI DEVJI M. PATEL:  
SHRI BIDYUT BARAN MAHATO:  
SHRI RANJEETSINGH NAIK NIMBALKAR:  
SHRI DILIP SAIKIA:  

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:

(a) whether the jute packaging of sugar is mandatory and if so, the reasons therefor;

(b) whether the Government is aware that jute packing of sugar is not fit as it may deteriorate the quality of sugar due to moisture and microbiological growth; and

(c) if so, the steps taken by the Government to reconsider the decision regarding mandatory jute packing of sugar in the light of the above facts?

उत्तर  
ANSWER  
वस्त्र राज्‍ य मंत्री (श्रीमती दर्शना जरदोश)  
THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

(a): Central Government in exercise of the powers conferred under the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987, constitutes the Standing Advisory Committee (SAC). After considering recommendations of the SAC, Central Government takes decisions in the matter of reservation percentage of commodities and other related matter in the interest of jute growers and workers involved in the jute industry. As per the latest notification, 100% foodgrains and 20% sugar are required to be packed in jute bags.

(b) & (c): Sugar is a hydrous commodity which has inherent properties that make it susceptible to moisture absorption. With regard to suitability of jute bags in packing of sugar, technical standards have already been issued by BIS exclusively for packing of 50kg sugar to be used in sugar industry.

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